

**Central Administrative Tribunal  
Ernakulam Bench**

CP(C)/180/00016/2021  
in OA 180/342/2021

Monday, the 6<sup>th</sup> day of September, 2021

**CORAM**

**Hon'ble Mr. P.Madhavan, Judicial Member**  
**Hon'ble Mr.K.V.Eapen, Administrative Member**

Rajan Pillai K.R.,  
S/o. Ramakrishna Pillai K.K.,  
Aged 65 years, GDS BPM, Vellavoor  
P.O. Kangazha, Changanassery Postal Division  
PIN-686 541  
Residing at Kulakkotte (H), Vellavoor P.O., Kangazha,  
Kottayam District – 686 541

- Petitioner

(By Advocate:Mr.V.Sajithkumar)

Versus

Smt. Sathimol P.S.,  
Age And Father's name not known to the petitioner,  
The Superintendent of Posts,  
O/o the Superintendent of Post Offices,  
Changanassery Postal Division,  
Changanassery – 686 101.

- Respondents

(By Advocate: Mr.P.R. Sreejith)

The CP(C) having been taken up on 6<sup>th</sup> September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**P.Madhavan, Judicial Member**

Learned counsel for the petitioner present and prays for closing this Contempt Petition as the respondents have already granted all reliefs to the petitioner. Counsel for the respondents is also present and submits that the reliefs have already been granted and there is no purpose in continuing the matter. Hence

the C.P(C) is treated as closed and notice, if any, stands discharged.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

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**List of Annexures**

Annexure P1 - A true copy order dated 28.07.2021 in O.A. No. 342/2021 of this Hon'ble Tribunal

Annexure P2 - A true copy of the representation dated 29.07.2021 submitted by the petitioner to the Respondent herein.

Annexure P3 - A true copy of the relevant pages of the document in proof of the document in proof of acknowledgement of a copy of the order in O.A. No. 342/2021 by the office of the Respondent herein.

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